



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00902/2020

Chandigarh, this the 23rd of November, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jogender Singh aged 30 years class III son of Sh. Suraj Mal, resident of VPO-Chimini, Tehsil-Beri, District Jhajjar, Haryana.

....Applicant

(BY: Mr. Pardeep Sehrawat, Advocate)

Versus

1. Union of India through Secretary, Ministry of Communications & I.T., Department of Posts, Dak Bhawan, New Delhi.
2. Department of Posts, Dak Bhawan, Sansad Marg New Delhi through its Secretary.
3. The Chief Post Master General, Haryana Circle, Ambala.
4. Director Posts Services (HQ) Haryana Circle, Ambala.

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. After arguing for some time, learned counsel for the applicant seeks permission to withdraw the O.A., enabling



the applicant firstly to file reply to the show cause notice and then, if need arises, to file a fresh O.A.

2. Accordingly, the O.A. is dismissed as withdrawn, with the aforesaid liberty.

(ANAND MATHUR)
MEMBER (A)

Place: Chandigarh
Dated: 23.11.2020

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(SANJEEV KAUSHIK)
Member (J)